SIKKIM

GOVERNMENT GAZETTE

EXTRAORDINARY
PUBLISHED BY AUTHORITY

Gangtok | Wednesday 11th December 2024 | No. 522

HIGH COURT OF SIKKIM
GANGTOK

No. 49/HCS **Date: 03.12.2024**

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create one (01) post of Housekeeping staff/Housekeeper **(Group 'C') (Level-7)** in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

Prajwal Khatiwada
Registrar General